

(c) whether there was any call from the concerned States before the preparation of restructuring proposal; and

(d) whether it would be introduced in the forth coming Parliament Session?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) (a) and (b) yes, Sir.

(c) The decision to restructure the North Eastern Council was taken after the Prime Minister discussed the matter with the Chief Ministers of the States concerned,

(d) Yes, Sir.

### Freedom Fighters Pension

869. PROF. RAM KAPSE:

SHRI RAM DEO BHANDARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise and district-wise details of the applications pending in the country for freedom fighter's pension as on the 31st October, 1997;

(b) the maximum and the minimum periods of pendency and the reasons therefor;

(c) the number of applications approved in 1995-96, 1996-97 and till October 31, 1997 alongwith the State-wise and district-wise details regarding the results of the same; and

(d) the final decision likely to be taken regarding the remaining pending applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) A statement is enclosed as Annexure [See Appendix 182, Annexure No. 18]

(c) A statement is enclosed as Annexure [See Appendix 182, Annexure No. 18]

(d) While every possible effort is made to communicate the decision to the applicants in the shortest possible time, receipt and disposal of claims for pension being a continuous process, no definite time frame can be laid down for disposal of claims for pension.

इन्दिरा आवास योजना को सुचारु रूप से चलाने के लिए धनराशि

870. प्रो. राम बख्श सिंह वर्मा:

श्रीमती मालती शर्मा :

क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इन्दिरा आवास योजना को सुचारु रूप से चलाने के लिए पिछले तीन वर्षों के दौरान राज्यों को कितनी धनराशि आबंटित की गई है;

(ख) क्या यह सच है कि आबंटित धनराशि से निर्मित आवासों का उपयोग वास्तविक लोगों द्वारा नहीं किया जा रहा है;

(ग) यदि हां, तो इसके क्या कारण हैं; और

(घ) सरकार द्वारा इस संबंध में क्या उपचारात्मक कदम उठाए गए हैं?

ग्रामीण क्षेत्र और रोजगार मंत्री (श्री किंजराप्प येरन्नायडु): (क) इंदिरा आवास योजना के अन्तर्गत विगत तीन वर्षों के दौरान राज्यों/संघ राज्य क्षेत्रों को जारी किए गए धन में केन्द्रीय अंश की राशि इस प्रकार है—

|         |                    |
|---------|--------------------|
| 1994-95 | 350.15 करोड़ रुपए  |
| 1995-96 | 1094.99 करोड़ रुपए |
| 1996-97 | 1179.26 करोड़ रुपए |

(ख) से (घ) इंदिरा आवास योजना के दिशा निर्देश के अनुसार गरीबी की रेखा से नीचे के लाभार्थियों का चयन ग्राम सभा द्वारा किया जाना चाहिए। ग्राम सभा यह सुनिश्चित करती है कि केवल सही लाभार्थियों का ही चयन हो। राज्यों/संघ राज्य क्षेत्रों से प्राप्त मासिक/त्रैमासिक रिपोर्टों के आधार पर कार्यक्रम की निरंतर समीक्षा की जाती है। इसके अतिरिक्त, ग्रामीण क्षेत्र और रोजगार मंत्रालय के वरिष्ठ अधिकारी भी दौरा कर कार्यक्रम के क्रियान्वयन की निगरानी करते हैं।

### Safe drinking water for each village

871. SHRIMATI VEENA VERMA:

SHRI SUSHIL KUMAR

SAMBHAJIRAO SHINDE:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) how far the Eighth Five Year Plan target, of providing 5.83 lakh villages with at least one source of safe drinking water for each village or habitation, has been fulfilled;

(b) the number of villages and habitations